HIGH COURT OF BOMBAY : NAGPUR BENCH : NAGPUR.

No. N- 5098 /2024
Dated: 24/10/2024

- N O T I C E -

The following is the position of Honourable Vacation Judges during the ensuing Diwali Vacation - 2024.

THE HON'BLE SHRI JUSTICE ANIL L. PANSARE
From 26/10/2024 To 02/11/2024

THE HON'BLE MRS. JUSTICE VRUSHALI V. JOSHI
From 03/11/2024 To 10/11/2024

The cases for Urgent orders (Fresh Filing) will be taken up on the following dates by Their Lordship/Ladyship.

THE HON'BLE SHRI JUSTICE ANIL L. PANSARE	**Tuesday the 29th Oct. 2024**
	Friday the 01st Nov. 2024
THE HON'BLE MRS. JUSTICE VRUSHALI V. JOSHI	**Tuesday the 05th Nov. 2024**
	Friday the 08th Nov. 2024

AT 11.00 a.m. To 01.00 p.m. in "A" CHAMBER.

In all applications for Bail 48 hours notice (in case out of Nagpur) and 24 hours notice (in case from Nagpur) should be given to the Government Pleader. In respect of Civil Matters in which Government is party, advance copy be spplied to Government Pleader office.

The following Officials are appointed as Vacation Court Sheristedars for the period indicated against their names :-

Name	**Period**
1) Shri M. S. Bapat, C. S. to Hon'ble Shri Justice Anil L. Pansare, Plot No. 205, Bajaj Nagar, Nagpur-440010. Mobile No. 7020521161.	From 26/10/2024 to 02/11/2024
2) Smt. V. B. Utane, C. S. to Hon'ble Mrs. Justice Vrushali V. Joshi, Flat No. 405, 'B' Wing Sommet Apartment, Behind Kamal Medical, Besa-Pipla Road, Besa, Nagpur-440037. Mobile No. 9422812180.	From 03/11/2024 to 10/11/2024

-2-

The addresses quoted above are for the general information of litigants and the lawyers moving the matters before the Honourable Vacation Judges. **Nobody should contact Their Lordship/Ladyship directly, either personally or on Phone and the appointments with Their Lordship/Ladyship to attend Court business should be fixed only through the Vacation Court Sheristedar.**

Sd/-
Registrar
(Judicial)

24th October, 2024.

Endt. No. N- 5098 /2024. Dated:24/10/2024.

Copy forwarded with compliments for information to :-

1) The Registrar General, High Court, Appellate Side, Bombay.
2) The Registrar (Admn.), High Court, Bench at Nagpur.
3) The Secretary, High Court Bar Association, Nagpur.
4) The Government Pleader, High Court Bench at Nagpur.
5) The Secretary, District Court Bar Association, Nagpur.
6) The Director, J.O.T.I., Nagpur.
7) The Principal District & Sessions Judge, _____
   and The District Judge, _____ with a request to communicate the same to the Bar Association.
8) The Deputy Registrars,
9) Senior Private Secretary
10) The Chief Translator & Intr.
11) Deputy Chief Translator & Intr.
12) The Assistant Registrars
13) The Librarian.
14) All Section Officers
15) Protocol Officer cum Court Keeper
16) All Court Sheristedars
17) Assistant Copying Section
18) R.K.P.

Sd/-
Registrar
(Judicial)